

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 07.01.2020 (TUESDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 01 2020 in Comp. App. (AT) (Ins) No. 632 of 2019	Bank of Baroda Vs. Deepa Venkat Ramani, R.P & Anr.	Praveena Gautam	Rajiv Shankar Dvivedi-R1 CJ Sathish Kumar-R2
2.	Comp. App (AT) No. 213 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. With	M. SricharanRangarajan	Soham Kumar Ginni Sehgal
3.	Comp. App. (AT) No. 296 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangarajan Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal
4.	Comp. App. (AT) No. 288 of 2019	Hirabhai Bavbhai Ahir & Ors. Vs. Ahitri Spinning Mills Pvt. Ltd. & Ors.	Ashutosh Gupta	Anushree Kapadia-R2

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 1245-1247 of 2019	State Bank of India. Vs. Maithan Alloys Ltd & Ors.	R.P. Kapur	Neeraj Kr. Gupta-R1
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For Hearing (Part Heard)

6.	Comp. App. (AT) (Ins) No. 530 & 700 of 2019	Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd. & Bharti Hexacom Ltd. & Ors.	Misha	Ramakant Rai-R2 Raunak Dhillon-R3&4
7.	Comp. App. (AT) No. 394 of 2018	Medeor Hospitals Ltd V/s Registrar of Companies,NCT, Delhi & Haryana	Pankaj Yadav	P.S. Singh

For Hearing

8.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	Goutham Shivshankar
9.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16

10.	Comp. App. (AT) No. 12 of 2019	Registrar of companies, West Bengal Vs. Sabyasachi Bagchi With	N.Chinnachamy	Kunal Chatterji
11.	Comp. App. (AT) No. 13 of 2019	Registrar of companies, West Bengal. Vs. Karan Kishore Samtani	N.Chinnachamy	Bijay Agarwal- PCS
12.	Comp. App (AT) No. 192 of 2019	Enness Capitals Pvt. Ltd. & Ors. Vs. Hyderabad Securities and Enterprises Ltd. & Ors.	Vipul Ganda	Y.Suryanarayana Jagriti Ahuja (R19)

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By Order

**-sd/-
Registrar**